BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 408/2017 in C.P. (I.B) No. 115/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.02.2018</u>

Name of the Company:

SBI (COC).

V/s.

Sadbhav Enterprise Pvt Ltd. & Ors

Section of the Companies Act:

Section 22 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SIDDHARTHA SAMAL

Advocate

SB1/200)

A second

2. UMESH VED

PCS 21P

NRP

Inah H. Verl

HARMISH 10. SHM

Mawrent

Men or

14th

ORDER

Learned Advocate Mr. Siddharth Samal present for Applicant. Learned Advocate Mr. Harmish Shah present for Respondent No. 2.

RP Mr. Umesh Ved present.

List the matter on 19.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of February, 2018.